

JUDGMENTS FOR THE MONTH OF SEPTEMBER, 2017

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	1 st	Crl.Rev.P. 301/2007	SHRI MRIDUL DAS VS THE STATE OF ASSAM	Other Criminal mis. Cases under Section 482	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
2	1 st	WP(C) 2993/2010	ACHYUT BORA & 3 ORS. VS THE STATE OF ASSAM AND ORS.	Orders passed by the Board of Revenue in land matters	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
3	1 st	PIL 85/2015	BHABEN HANDIQUE & 2 ORS VS THE STATE OF ASSAM AND 6 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
4	1 st	Cont.Cas(C) 131/2017	WAHID MARKET KAMARPATTY UNNAYAN COMMITTEE VS VINOD KUMAR PIPERSENIA & 4 ORS.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	4 th	Crl.Rev.P. 155/2007	SRI BENU KALITA VS THE STATE OF ASSAM	Criminal Revisions against acquittal	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
6	4 th	Crl.Rev.P. 197/2007	MD SHER ALI VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE MIR ALFAZ ALI
7	4 th	Crl.Rev.P. 338/2007	SRI ASHISH KAIRI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
8	4 th	Crl.Rev.P. 366/2007	SRI SABITA DEKA VS SHRI BABUL DEKA	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
9	4 th	Crl.Rev.P. 203/2008	SRI TAPAN MALLIK VS SHRI JOYDEEP DAS AND ANR.	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE MIR ALFAZ ALI
10	4 th	WP(C) 2948/2011	DULAL MAHANTA VS ASSAM STATE ELECTRICITY BOARD & 3 ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
11	4 th	Crl.A. 75/2014	AJAY BARDHAN & ANR. VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
12	4 th	Cont.Cas(C) 625/2015	DHRUBA KUMAR SAHA & ANR. VS R.N. SINGH & 3 ORS.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

13	4 th	WP(C) 1148/2015	UNION OF INDIA & 2 ORS. VS SMTI MUNNI DEVI	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
14	4 th	WA 258/2017	THE STATE OF ARUNACHAL PRADESH & 4 ORS. VS M/S TAMA FABRICATION WORKS & ANR.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
15	4 th	WP(C) 3535/2017	NITU GOGOI VS THE STATE OF ASSAM & 5 ORS.	Settlement of Markets	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
16	5 th	Test.Cas. 1/2003	SMTI GITA MUKHERJEE VS SMT. CHINMOYEE MUKHERJEE (MINOR)	Other First Appeals	HON'BLE MR. JUSTICE KALYAN RAI SURANA
17	5 th	Crl.Rev.P. 337/2007	SHRI SHEW MANGAL MAHATO VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
18	5 th	Crl.Rev.P. 339/2007	SRI UPEN DEKA VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
19	5 th	Crl.Rev.P. 355/2007	SRI MILON BORA AND ANR. VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
20	5 th	WP(C) 1015/2009	SMTI DIPTI DAS VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
21	5 th	MACApp. 126/2011	KARIMAN BEGUM VS BADSHA BHUYAN AND ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
22	5 th	WP(C) 5466/2011	GS 168218A SKT VIJAY KUMAR VS THE UNION OF INDIA & ORS.	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
23	5 th	WP(C) 1375/2014	FAKAR UDDIN VS THE STATE OF ASSAM AND 4 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
24	5 th	Crl.Pet. 189/2016	KAILASH CHANDRA LOHIA VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
25	5 th	Crl.Pet. 192/2016	BIJAY KUMAR GARODIA & 3 ORS. VS THE STATE OF ASSAM AND ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
26	5 th	Crl.Pet. 989/2016	PRANITA DAS & 4 ORS. VS STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA

27	5 th	Crl.Pet. 1028/2016	PRANITA DAS & ANR. VS STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
28	5 th	WP(C) 6265/2016	SAHABUDDIN AHMED & ANR. VS THE STATE OF ASSAM AND 5 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
29	5 th	WP(C) 180/2017	M/S. DANGARKUCHI PAKA BETBARI MEEN SAMABAI SAMITTEE LTD. VS THE STATE OF ASSAM & 2 ORS.	Settlement of Fishery by the State Govt.	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
30	6 th	MFA 107/2004	ORIENTAL INSURANCE CO LTD. VS SUKUMAR BAISHYA AND ORS.	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
31	6 th	MACApp. 272/2014	NEW INDIA ASSURANCE CO. LTD. VS JOYSHREE KAKOTI & 4 ORS.	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
32	6 th	CRP 191/2015	THE GAUHATI UNIVERSITY VS MD. BABUL CHAUDHURY & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
33	6 th	MACApp. 221/2015	BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. VS JOYSHREE KAKATI & 4 ORS.	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE MIR ALFAZ ALI
34	6 th	CRP 23/2016	RAJU SARKAR VS SMT. SABITA SARKAR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
35	6 th	Crl.Pet. 359/2017	BIJAY KUMAR JALAN & 2 ORS. VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
36	6 th	CRP 98/2017	ARUN GOGOI VS LABANYA DAS & 13 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
37	7 th	WP(C) 3392/2006	IN RE :- THE GOVERNMENT OF ASSAM & ORS. VS XXX	Other Civil Rules relating to other Writ Petitions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
38	7 th	Crl.Rev.P. 10/2008	SHRI ASHISH KUMAR DUTTA VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
39	7 th	Crl.Rev.P. 35/2008	SRI RAJ KUMAR GUPTA AND ORS. VS THE UNION OF INDIA	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE HITESH KUMAR SARMA
40	7 th	RFA 5/2010	ABHIYAN CARRIERS LTD. & 3 ORS. VS M/S NEW INDIA ASSURANCE CO. LTD. & 3 ORS.	Appeals against Original Decrees	HON'BLE MR. JUSTICE KALYAN RAI SURANA
41	7 th	WP(C) 6211/2011	ALAL UDDIN AHMED VS THE STATE OF ASSAM AND ORS.	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
42	7 th	WP(C) 586/2012	SADHANA PEGU & ANR. VS STATE OF ASSAM & ORS.	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE HRISHIKESH ROY

43	7 th	PIL 27/2013	X X X VS IN RE :- THE STATE OF ASSAM & 4 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
44	7 th	Arb.P. 29/2014	SLT INFRACON PRIVATE LIMITED VS THE UNION OF INDIA & ANR.	Arbitration Cases	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
45	7 th	WA 324/2016	MD HAMIDUR RAHMAN VS THE STATE OF ASSAM & 9 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
46	7 th	WP(C) 5312/2016	MISS NUPUR DASGUPTA VS THE STATE OF ASSAM AND 4 ORS.	License and Permissions	HON'BLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
47	7 th	I.A.(Civil) 2918/2017	TREASURED WHEELS- THE NORTH EAST HERITAGE FOUNDATION VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	7 th	I.A.(Civil) 2919/2017	TREASURED WHEELS- THE NORTH EAST HERITAGE FOUNDATION VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	7 th	I.A.(Civil) 3005/2017	JAGARAN MARAK & 29 ORS VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	7 th	I.A.(Civil) 3006/2017	JAGARAN MARAK & 29 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	7 th	I.A.(Civil) 3010/2017	RANJIT TERON & 24 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	7 th	I.A.(Civil) 3011/2017	RANJIT TERON & 24 ORS VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	7 th	I.A.(Civil) 3012/2017	DONYI POLO NAGAR DEVELOPMENT COMMITTEE & ANR VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

					HON'BLE MR. JUSTICE MANOJIT BHUYAN
54	7 th	I.A.(Civil) 3013/2017	DONYI POLO NAGAR DEVELOPMENT COMMITTEE & ANR VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	7 th	I.A.(Civil) 3073/2017	RUWAD NAGAR DEVELOPMENT COMMITTEE & ANR. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	7 th	I.A.(Civil) 3074/2017	RUWAD NAGAR DEVELOPMENT COMMITTEE VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
57	7 th	I.A.(Civil) 3076/2017	BHASKAR JYOTI PEGU & 36 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
58	7 th	I.A.(Civil) 3077/2017	BHASKAR JYOTI PEGU & 36 ORS. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
59	7 th	I.A.(Civil) 3078/2017	DEVONAGAR DEVELOPMENT COMMITTEE & ANR. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
60	7 th	I.A.(Civil) 3079/2017	DEVONAGAR DEVELOPMENT COMMITTEE & ANR. VS THE STATE OF ASSAM & 4 ORS.	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
61	7 th	PIL 35/2017	KISHORE RABHA & ANR. VS THE UNION OF INDIA & 11 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
62	8 th	Crl.Rev.P. 359/2005	RAM CHANDRA MALLAH VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
63	8 th	WP(C) 1294/2010	MUSST. NOSIMA BEGUM VS THE STATE OF ASSAM AND ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO

64	8 th	MACApp. 193/2013	PUSPA MAHESWARI & 2 ORS. VS UNITED INDIA INSURANCE CO. LTD. & ANR.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE MIR ALFAZ ALI
65	8 th	CRP 227/2016	BHARAT HEAVY ELECTRICALS LTD. VS M/S BUILDWORTH PRIVATE LIMITED	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
66	8 th	WA 241/2016	KAILASH BARMAN VS THE STATE OF ASSAM & 9 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
67	8 th	I.A.(Civil) 3105/2017	THE SUPERINTENDENT OF TAXES & ANR VS M/S MAA KARNI TRADERS & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	8 th	I.A.(Civil) 3106/2017	THE SUPERINTENDENT OF TAXES BIEO & 2 ORS VS M/S KUMAR TRADERS AND COMPANY & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	8 th	I.A.(Civil) 3107/2017	THE SUPERINTENDENT OF TAXES & 2 ORS VS M/S KUMAR ENTERPRISE & 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
70	8 th	PIL 36/2017	SH. H. RAMMAWI VS THE STATE OF MIZORAM AND 9 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	8 th	WA 266/2017	THE SUPERINTENDENT OF TAXES & ANR VS M/S MAA KARNI TRADERS & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
72	8 th	WA 267/2017	THE SUPERINTENDENT OF TAXES BIEO & 2 ORS VS M/S KUMAR TRADERS AND COMPANY & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	8 th	WA 268/2017	THE SUPERINTENDENT OF TAXES & 2 ORS VS M/S KUMAR ENTERPRISE & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

74	11 th	WP(C) 3826/2014	ASSAM STATE HIGHER SECONDARY SCHOOL VS THE STATE OF ASSAM AND 3 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
75	11 th	WP(C) 3833/2014	BIDYADHAR SAIKIA & 10 ORS. VS THE STATE OF ASSAM & ANR.	Orders passed by any other educational authority with respect to Service of Teachers of Provincialized Schools	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
76	11 th	WP(C) 6838/2014	ALL ASSAM PROVINCIALISED H.S. SCHOOL & 2 ORS. VS THE STATE OF ASSAM AND 4 ORS.	Other service matters with respect to Service of Teachers of Provincialized Schools	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	11 th	WP(C) 329/2015	ALL ASSAM HIGHER SECONDARY TEACHERS AND EMPLOYEES ASSOCIATION VS THE STATE OF ASSAM AND 3 ORS.	Other academic disputes	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	11 th	PIL 53/2016	XXX XXX XXX VS THE STATE OF ASSAM AND 3 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
79	11 th	WP(C) 1174/2016	ALL ASSAM PROVINCIALISED H.S. SCHOOL VS THE STATE OF ASSAM AND 2 ORS.	Orders passed by authorities in relation to Mangmnt of Schools & Colleges	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	11 th	CRP(I/O) 251/2017	BANAVATTA CHANGKAKOTI & 2 ORS. VS URMILA CHANGKAKOTI & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
81	11 th	PIL 39/2017	DIJAINON HAKMASOA VS THE STATE OF ASSAM & 4 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
82	11 th	Review.Pet. 136/2017	SRI PRANJAL DUTTA VS SMTI BISMITA SAIKIA	Other Review Applications	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
83	11 th	WA 190/2017	SRI PRADIP KUMAR SARMA VS THE STATE OF ASSAM & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

84	12 th	RSA 39/2006	SUNAFUL NESSA LASKAR VS SUNIL CHAKRABORTY	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
85	12 th	MFA 60/2009	ORIENTAL INSURANCE CO. LTD. VS MD. HAZRAT ALI	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
86	12 th	WP(C) 5846/2012	PARAMANANDA THAKURIA & ANR. VS THE STATE OF ASSAM AND 4 ORS.	Salary and allowancest with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
87	12 th	Tr.P.(C). 56/2014	SMTI GEETASHREE GOSWAMI VS JADAVANANDA GOSWAMI	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
88	12 th	Tr.P.(C). 25/2016	SUMIT RANJAN NATH VS SUCHITA NATH	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
89	12 th	Tr.P.(C). 71/2016	PRNOTI BORKATAKI VS MANASH JYOTI BORPUJARI	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
90	12 th	Tr.P.(C). 77/2016	KABITA BAID VS DHARAMCHAND BAID	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
91	12 th	Tr.P.(C). 80/2016	QUEEN HAZARIKA GOGOI VS UTTAM GOGOI	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
92	12 th	Tr.P.(C). 81/2016	DIMPAL UPADHYAY VS MEGHRAJ UPADHYAY	Applications for transfer Of Criminal cases	HON'BLE MR. JUSTICE KALYAN RAI SURANA
93	12 th	Tr.P.(C). 3/2017	ANU PACHANI VS CHANDAN SIAM	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
94	12 th	Tr.P.(C). 11/2017	MAYA DAS [THAPA] VS DIPANKAR DAS	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
95	12 th	Tr.P.(C). 14/2017	SUBORNA BHATTACHARJEE VS SIDDARTHA BISWAS	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
96	12 th	Tr.P.(C). 26/2017	DIPANNITA GUHA DAS VS BAPAN DAS	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
97	12 th	Tr.P.(C). 27/2017	RASHMI REKHA CHAKRABORTY @ RASHMI REKHA MAITRA VS SUBIR MAITRA	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
98	12 th	Tr.P.(C). 30/2017	PRIYANKA KILLA [MODI] VS SAURAV KILLA	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
99	12 th	Tr.P.(C). 34/2017	ANAMIKA GOGOI VS MANOJ SAIKIA	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
100	12 th	Tr.P.(C). 44/2017	SEEMA MANDAL VS ANANDA MANDAL	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
101	12 th	Tr.P.(C). 47/2017	SMTI. JULIE RAJBANKHI VS SRI INDRAJIT SAIKIA	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA

102	14 th	MFA 19/2005	NEW INDIA ASSURANCE CO LTD. VS IMRAN HUSSAIN	Other First Appeals	HON'BLE MR. JUSTICE KALYAN RAI SURANA
103	14 th	Test.Cas. 6/2005	GULESTA KHATUN AND ANR. VS IQBAL HUSSAIN	Appeals under the Employees State Insurance Act, 1948	HON'BLE MR. JUSTICE KALYAN RAI SURANA
104	14 th	Crl.A. 140/2008	ABDUS SAMAD SHEIKH VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE HITESH KUMAR SARMA
105	14 th	C.Ex.App. 1/2012	ASSAM TUBES LTD. VS THE UNION OF INDIA & ORS.	Applications to the High Court for reference under AIT law	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
106	14 th	WP(C) 4702/2012	MD. ISMAIL HUSSAIN & 3 ORS. VS THE STATE OF ASSAM & ANR.	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE HRISHIKESH ROY
107	14 th	WP(C) 7317/2013	BASAB BIJOY BHATTACHARJEE VS THE GAUHATI HIGH COURT & 3 ORS.	Major punishment with respect to State Govt Employees	HON'BLE MR JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
108	14 th	CRP 520/2015	RADHESHYAM JALAN VS M/S TRIPLEX & ANR.	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
109	14 th	CRP 526/2015	RADHESHYAM JALAN VS RAKESH KR. ACHANTANI & 2 ORS.	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
110	14 th	WP(C) 5087/2015	DEBANANDA ROY VS THE STATE OF ASSAM AND 5 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
111	14 th	WA 45/2017	SRI PRADIP BHATTACHARJEE VS THE INDIAN OIL CORPORATION LIMITED & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
112	14 th	WA 210/2017	MD. INAM ALI VS THE STATE OF ASSAM & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
113	15 th	Tr.P.(C). 26/2015	SMTI. SANGEETA (CHAKRABORTY) MUKHERJEE VS JOYDEEP MUKHERJEE	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
114	15 th	I.A.(Civil) 2009/2016	CHANDAN KUMAR SARKAR VS NIRMALENDU BANIKYA & ORS.	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE SUMAN SHYAM

115	15 th	WP(C) 157/2016	DR. DHRITIMAN CHOUDHURY VS THE STATE OF ASSAM AND 5 ORS.	Admissions in Post Graduate Degree and Diploma courses in Medical College	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
116	15 th	Crl.Pet. 514/2017	ANISUL HOQUE VS THE STATE OF ASSAM & ANR.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
117	15 th	Tr.P.(C). 5/2017	PRAMILA PAUL @ PRAMILA AICH VS RAJESH PAUL	Civil Revisions for transfer of suit under Section 24 of the CPC	HON'BLE MR. JUSTICE KALYAN RAI SURANA
118	15 th	WA 43/2017	THE PRINCIPAL CUM SECRETARY BARAMA COLLEGE & ANR VS MS KABITA BALA BORO & 3 ORS	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH	HON'BLE MR. JUSTICE MANOJIT BHUYAN
119	15 th	WA 53/2017	THE PRINCIPAL/ SECRETARY BARAMA COLLEGE & ANR VS MISS HIMAKSHI SAIKIA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
120	15 th	WA 186/2017	MISS DWIMU RANI BORO VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
121	16 th	CRL.A(J) 45/2013	SRI SITARAM TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
122	16 th	CRP 130/2014	M/S SUPER INFRA TECH PVT. LTD. VS M/S HILL VIEW COALS INDIA PVT. LTD.	Other Civil Revisions	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
123	16 th	WP(C) 1614/2014	MRS. PUBALI SAIKIA VS THE STATE OF ASSAM AND 5 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
124	16 th	WP(C) 6749/2014	SMTI MINU DEVI SAIKIA VS THE STATE OF ASSAM & 5 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
125	16 th	WP(C) 6768/2014	SMT. SEWALI BORA VS THE STATE OF ASSAM & 2 ORS.	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
126	16 th	CRP 534/2015	THE PRESIDENT, MADRASSA IDGAH AND KABARASTHAN COMMITTEE & ANR. VS SMTI. FATEMA BEGUM & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
127	16 th	CRP 178/2016	THE PRESIDENT & ANR., MADRASSA IDGAH AND KABARASTHAN COMMITTEE VS SMTI. FATEMA BEGUM & 8 ORS.	Civil Revision against orders passed in execution case	HON'BLE MR. JUSTICE KALYAN RAI SURANA
128	16 th	CRP 439/2016	VIKAS KUCHERIA & ANR. VS IDBI BANK & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA

129	16 th	CRP 81/2017	VIKAS KUCHERIA & ANR. VS IDBI BANK & 2 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
130	16 th	CRP 147/2017	ABDUL WAHID BARBHUIYA VS KALA RAJA LASKAR	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
131	18 th	CRL.A(J) 129/2013	BRINDABAN MANDAL & NITAI MANDAL VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
132	18 th	CRP 65/2017	M/S. KAVUR UP BUILDING PVT. LTD. VS GURMEET KAUR SETHI & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
133	18 th	WA 107/2017	SRI DHIRENDRA CHANDRA DAS & 5 ORS. VS SRI NIGHURBASHI DAS & 6 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
134	19 th	Crl.Pet. 636/2013	SARADA PRASAD (IPS) RETD VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
135	19 th	Crl.Pet. 637/2013	HEMANTA KUMAR DAS VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
136	19 th	Crl.Pet. 638/2013	PRASANTA KUMAR DUTTA VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
137	19 th	WA 190/2015	THE SECRETARY ASSAM CHAH KARMACHARI SANGHA VS THE MANAGEMENT OF BEHUBAR TEA ESTATE & 2 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
138	19 th	PIL 14/2016	ANAMUL HOQUE LASKAR VS THE STATE OF ASSAM AND 2 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
139	19 th	Crl.Pet. 82/2017	SARBANANDA MALI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
140	19 th	LA.App. 8/2017	UNION OF INDIA VS ON THE DEATH OF UPEN KALITA HIS LEGAL HEIRS SMTI PADMA KALITA (WIFE) & ORS.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
141	19 th	LA.App. 9/2017	UNION OF INDIA VS ON THE DEATH OF GAMBHIR KALITA HIS LEGAL HEIRS ARE SMTI KAISHOLYA KALITA (WIFE) & 2 ORS.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
142	19 th	LA.App. 10/2017	UNION OF INDIA VS CHAKRA KALITA & 6 ORS.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA

143	19 th	LA.App. 11/2017	UNION OF INDIA VS KINARAM NATH & ANR.	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
144	19 th	WA 45/2017	SRI PRADIP BHATTACHARJEE VS THE INDIAN OIL CORPORATION LIMITED & 3 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
145	20 th	CRP(I/O) 272/2017	URBAN WORLD MOTORS PVT. LTD. & 3 ORS. VS GHOSH BROTHERS CAR PVT. LTD & 5 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
146	20 th	PIL(Suo Moto) 2/2017	X X X X VS IN RE :- THE STATE OF ASSAM & 4 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
147	21 st	WP(C) 6790/2013	RIJUMONI SAIKIA BORAH VS THE STATE OF ASSAM & 4 ORS.	Other service matters with respect to State Govt Employees	HON'BLE MR. JUSTICE NELSON SAILO
148	21 st	PIL 76/2016	BHUBAN CHANDRA BORO VS BODOLAND TERRITORIAL COUNCIL & 5 ORS.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
149	21 st	WA 280/2017	AASRAY CONCEPT FOODS VS THE STATE OF ASSAM & 7 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
150	22 nd	RSA 111/2007	DWARIKA NATH SAHU VS ON THE DEATH OF BAHAGI KALITA HER LEGAL HEIRS BABUL KALITA (SON) & ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
151	22 nd	WP(C) 5065/2009	NETRA MOHAN SAIKIA & 2 ORS. VS THE INDIAN OIL CORPORATION LTD AND ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
152	22 nd	WP(C) 5068/2009	DEEPAK BHUYHAR VS THE INDIAN OIL CORPORATION LTD. & ORS.	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
153	22 nd	WP(C) 452/2014	ANIL KUMAR JALAN & 3 ORS. VS THE STATE OF ASSAM AND 7 ORS.	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
154	22 nd	WP(C) 6674/2015	MISS. JURI BAISHYA VS THE UNION OF INDIA & 3 ORS.	Appointment on compassionate ground with respect to Service of	HON'BLE MR. JUSTICE NELSON SAILO

				Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	
155	22 nd	WP(C) 6683/2015	SMTI. SUBALA BAISHYA & ANR. VS THE UNION OF INDIA & 5 ORS.	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE NELSON SAILO
156	22 nd	WP(C) 6562/2016	MILON AHMED VS THE STATE OF ASSAM AND 3 ORS.	Appointment on compassionate ground on non-educational matter	HON'BLE MR. JUSTICE NELSON SAILO
157	22 nd	AB 2151/2017	HIMANANDA DAS VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
158	22 nd	AB 2186/2017	JUNALI BORAH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
159	22 nd	AB 2192/2017	DIPANKAR GOGOI VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
160	22 nd	AB 2194/2017	UDAY BASUMATARY VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
161	22 nd	AB 2196/2017	PRADIP CHETRY VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
162	22 nd	AB 2198/2017	PUTUL ALI & ANR. VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
163	22 nd	AB 2200/2017	PANKAJ PROTIM DUTTA @ PANKAJ DUTTA & 3 ORS. VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
164	22 nd	AB 2201/2017	PARIMAL GHOSH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
165	22 nd	AB 2203/2017	ABDUL MUKID LASKAR VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
166	22 nd	AB 2206/2017	JUNALI BORAH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
167	22 nd	AB 2207/2017	JUNALI BORAH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
168	22 nd	AB 2212/2017	SARADA DEVI VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
169	22 nd	AB 2215/2017	MIRA PATIR VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH

170	22 nd	<u>AB 2224/2017</u>	JUNALI BORAH VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
171	22 nd	<u>AB 2243/2017</u>	RANJIT DUTTA VS THE STATE OF ASSAM	Anticipatory bail Application Under Section 438 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH
172	22 nd	<u>Bail Appln. 1356/2017</u>	BHADRA KT. DAS VS THE STATE OF ASSAM	Bail Application Under section 439 Cr. P. C	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH